

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1127/97

New Delhi this the 31st day of July, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)
Hon'ble Mrs. Shanta Shastry, Member(A)

Shri Vipin Kumar,
S/o Sh. Mirankar Singh,
R/o Vill. & P.O. Banat,
Distt. Muzaffar Nagar(UP). Applicant

(through Sh. T.D. Yadav, proxy for Sh. S.S.Tiwari,
Advocate)

Versus

1. Union of India through
Secretary,
Staff Selection Commission,
Lodhi Road,
Block No.12,
CGO Complex,
New Delhi.
2. The Secretary,
Staff Selection Commission,
Dept. of Personnel & Training,
Ministry of Personnel, Public
Grievances & Pension,
Block No.12, Kendriya Karyalay
Parisar, Lodhi Road,
New Delhi. Respondents

(Present : None even on second call)

ORDER(ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Learned proxy counsel appearing on behalf of
applicant's counsel seeks permission to withdraw this
O.A. Permission granted. Accordingly, the O.A. is
dismissed as withdrawn.

Shanta
(Mrs. Shanta Shastry)

A. Vedavalli
(Dr. A. Vedavalli)
Member(J)

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